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**BEFORE THE HONBLE NATIONALGRTEEN TRIBUNAL
PRINCIPALE BENCH NEW DELHI
IN OA NO. 06/2012**

EA OA NO. 05/2024

IN THE MATTER OF

NIZAMUDDIN WEST ASSOCIATION

....PETITIONERS

VERSUS

UNION OF INDIA & OTHERS

...RESPONDENTS

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SIGNAGE

DATED 13 /10/2025
NEW DELHI

THROUGH



PUJA KALRA

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

IN O.A. NO. 06 OF 2012

EA NO. 05 OF 2024

IN THE MATTER OF:

NIZAMUDDIN WEST ASSOCIATION

... APPLICANT

VERSUS

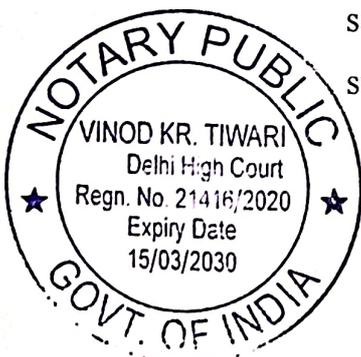
UNION OF INDIA & ORS

... RESPONDENTS

**AFFIDAVIT ON BEHALF OF THE MUNICIPAL
CORPORATION OF DELHI IN COMPLIANCE WITH THE
ORDER DATED 20.08.2025.**

I, S.D Tomar, S/o Late Rajender Singh. presently working as Superintending Engineer-I, Central Zone, Municipal Corporation of Delhi, having my office at Zonal Office Building, Lajpat Nagar, New Delhi – 110024, do hereby solemnly affirm and state as under:

1. That this affidavit is being filed in compliance with the directions of this Hon'ble Tribunal contained in its order dated 20.08.2025, whereby the Hon'ble Bench was pleased to direct MCD to:
 - i. File compliance regarding installation of wire-mesh at the upstream of Defence Colony Drain;
 - ii. Respond to the issues of foul odour, gas emission, and public safety hazards arising out of the de-silting and opening of covered stretches of Defence Colony Drain.



2. That the Municipal Corporation of Delhi (MCD) is the drain-owning agency responsible for maintenance, de-silting, and structural upkeep of the Defence Colony Drain (DC Drain), which is a storm-water drain. However, the inflow of untreated sewage into the said drain falls within the jurisdiction of the Delhi Jal Board (DJB), which manages and maintains the city's sewerage network. However, MCD is committed to extend cooperation with DJB, GNCTD, and other departments as per the Tribunal's directions to achieve complete segregation of sewage from storm-water systems.
3. That in compliance of the Tribunal's directions:
- i. The de-silting work of Defence Colony Drain has been completed. To date, approximately 24,000 Metric Tons of silt have been cleared and transported to SLF dump site, Okhla.
 - ii. Wire-mesh barriers have been installed at the upstream points of the drain at following location: Moolchand Hospital Side, Ring Road to intercept floating material and prevent solid waste from entering the drain. Depending on efficacy of wire-mesh, they will be added upstream at additional spots. Photograph showing the installed wire-mesh is annexed as **Annexure-A**.
 - iii. Manpower and equipment have been deployed for daily cleaning of wire-mesh to prevent clogging and ensure free flow of storm-water. The following personal and equipment have been assigned to ensure the regular cleaning of the drain:
Officer: Junior Engineer concerned (Sh. Abhishek Shukla).
Equipment: Panji, Kolchi, Belcha and LMV/MMV for removal.
Schedule of cleaning: Weekly.



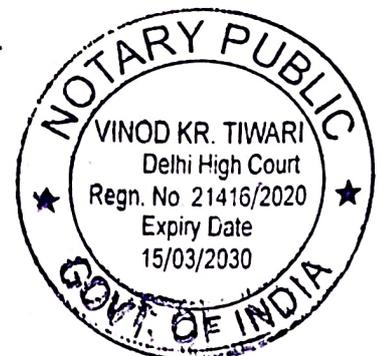
4. That during de-silting, three ramps/shafts were temporarily opened for movement of machinery and manual access. Upon completion:
 - i. Each shaft and ramp has been fitted with newly fabricated M.S. gates and locking arrangements.
 - ii. Vertical openings created under the Cut-Skip-Cut de-silting method have been secured with M.S. angle frames and G.I. profile sheets.
 - iii. Warning/Informatory signage and safety barricades have been installed to prevent accidents.
 - iv. Photographs enclosed as **Annexure-B (Colly)**.

5. That the present covered-and-open segment configuration of the drain has been retained after technical evaluation by the engineering wing, ensuring both hydraulic efficiency and structural stability. The open stretch of approximately 75 metres at the northern end remains uncovered due to subsisting stay orders of this Hon'ble Tribunal in Original Application No. 6 of 2012 and M.A. No. 967/2013 & 275/2014 dated 13.01.2015, hence no steps can be taken in this regard.

6. However area of the open stretch of approximately 75 meters at the northern end is and will be maintained regularly to keep it obstruction-free and prevent water stagnation and upstream flooding. For public safety:
 - i. The entire open length is fenced/barricaded by fencing of 1.50 meter on all 4 sides.
 - ii. Routine inspection is carried out by the Junior Engineer (Maintenance) every week.



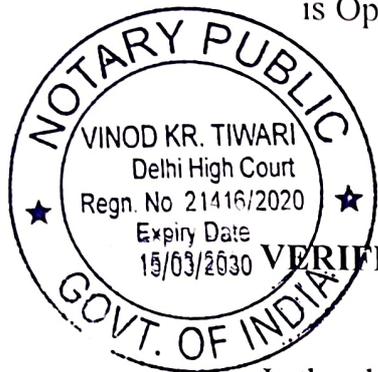
7. That MCD has resolved to undertake annual de-silting of the Defence Colony Drain during the pre-monsoon months (between 1st April–15th June) each year to ensure free flow and avoid accumulation of silt or debris. All extracted silt is transported to the Okhla Sanitary Landfill Dump Site.
8. That samples of silt have been sent for laboratory testing to determine the scientific method for its final disposal.
- i. The first sample sent to National Test House, Ghaziabad on 01.07.2025 and report has been received on 14.08.2025 which discloses normal parameters.
 - ii. The second sample for heavy metal analysis collected and sent to Shriram Institute of Industrial Research, Delhi on 26.09.2025. The report is likely to be received by the end of October 2025.
 - iii. Upon receipt of test results, disposal of 20,000 MT (expected quantity) of silt removed will be carried out as per recommended methodology in future, ensuring that silt is kept away from water bodies, agriculture land and ecologically sensitive areas.
9. That it is respectfully submitted that the foul odour and gaseous emissions reported by residents primarily arise from sewage ingress into the storm-water drain. The gases are generated due to anaerobic decomposition of organic matter in sewage (Hydrogen Sulphide, Methane, Ammonia) (H_2S , CH_4 , NH_3 etc.). MCD has no control over unauthorized or broken sewer or otherwise release of sewage into the drain which is in the domain of the DJB as stated earlier.



10. That DJB's affidavit dated 19.08.2025 identifies 43 locations discharging sewage into the Barapulla and Defence Colony drain systems. MCD is committed for full cooperation for field verification and will provide site access and mapping assistance. MCD is also ready to coordinate to aid in identifying junction points for interception and diversion into STPs/DSTPs proposed by DJB.
11. That the suggestion for installation of tall iron vent pipes or "stink pipes" (as historically used in London) has been technically examined. The same is found non-feasible because:
- i. The Defence Colony Drain is a reinforced concrete structure (approx. 80 ft wide) with multiple columns and limited structural strength of RCC slab as well as columns;
 - ii. Modern sewerage systems employ ventilation and trapping at source through manholes and vent stacks, not in open storm-water channels.
 - iii. Hence, installation of vertical vent pipes over the existing covered drain is structurally unsafe and functionally redundant.
12. That it is respectfully submitted that the Defence Colony drain is a natural storm water drain, which over time has also been receiving discharge from certain sewer connections. To mitigate the foul odour emanating from the drain, it was earlier covered and a park was developed over it. However, due to recent partial demolition of the covering slab, the area can no longer be safely used as a park. Moreover, as the drain remains a covered conduit for mixed flow, it is not feasible or environmentally appropriate to redevelop the same area as a park at present.



13. That all accessible openings and entry points are now secured, and a public awareness signage system ("DANGER-Work in Progress/Drain is Open") is in place.



VERIFICATION

[Signature]

DEPONENT

I, the deponent above named, do hereby verify that the contents of the foregoing affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

13, OCT 2025

verified at New Delhi on this ___ day of October, 2025.

[Signature]
I identify the Deponent who has signed/put thumb impression in my presence

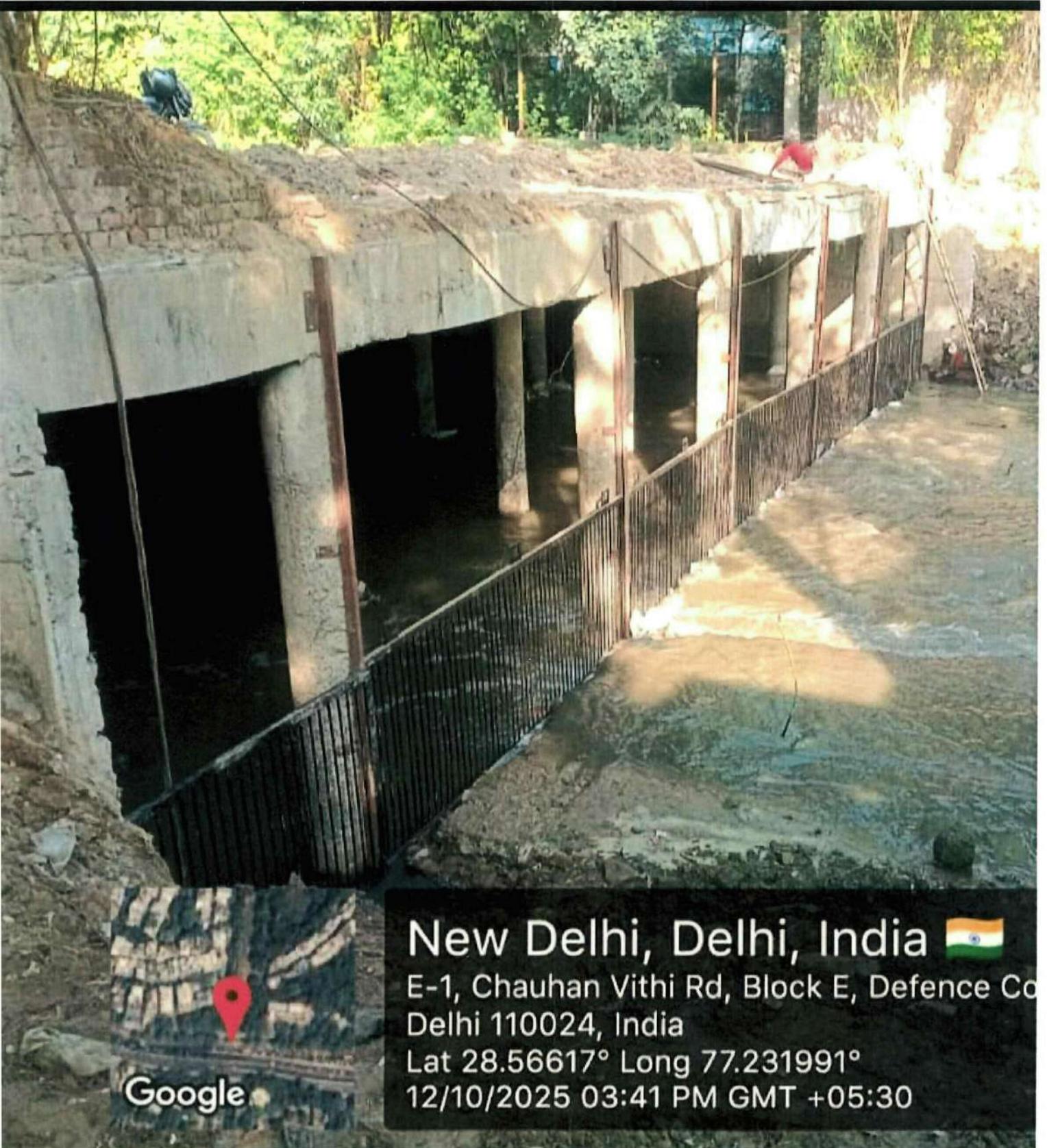
[Signature]

DEPONENT

CERTIFIED THAT THE DEPONENT
Shri/Smt./Km. *[Signature]*
S/o, W/o, D/o, Sh. *[Signature]*
Identified by Shri/Smt. *[Signature]*
has solemnly Attested before me at Delhi
On *[Signature]* S/o. *[Signature]*
that the contents of the affidavit which
have been read over & explained to him/her
are true & correct to his/her knowledge

160

NOTARY
13, OCT 2025



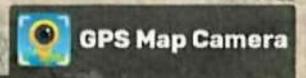
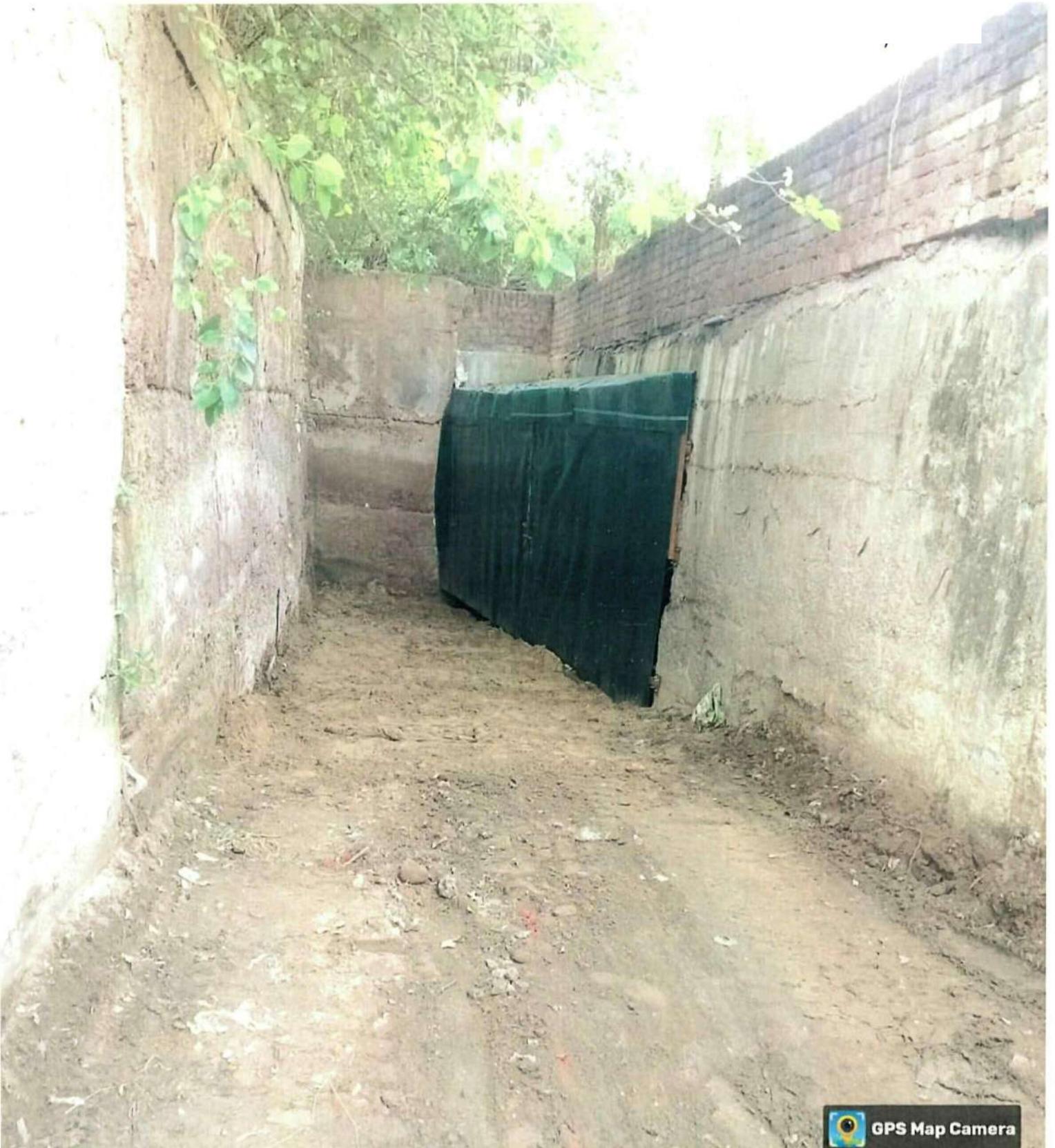
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E-1, Chauhan Vithi Rd, Block E, Defence Co
Delhi 110024, India

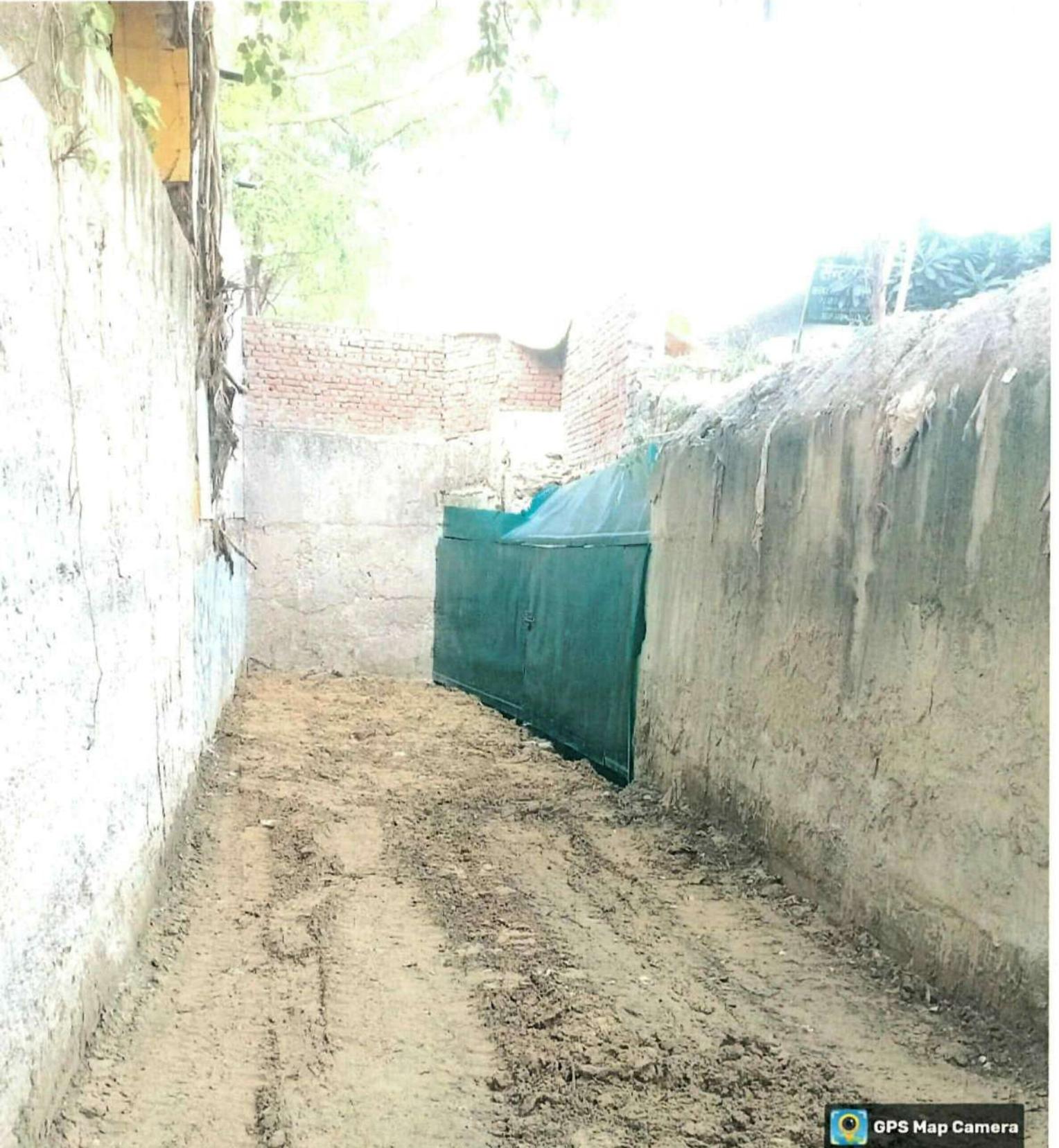
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Google



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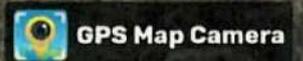
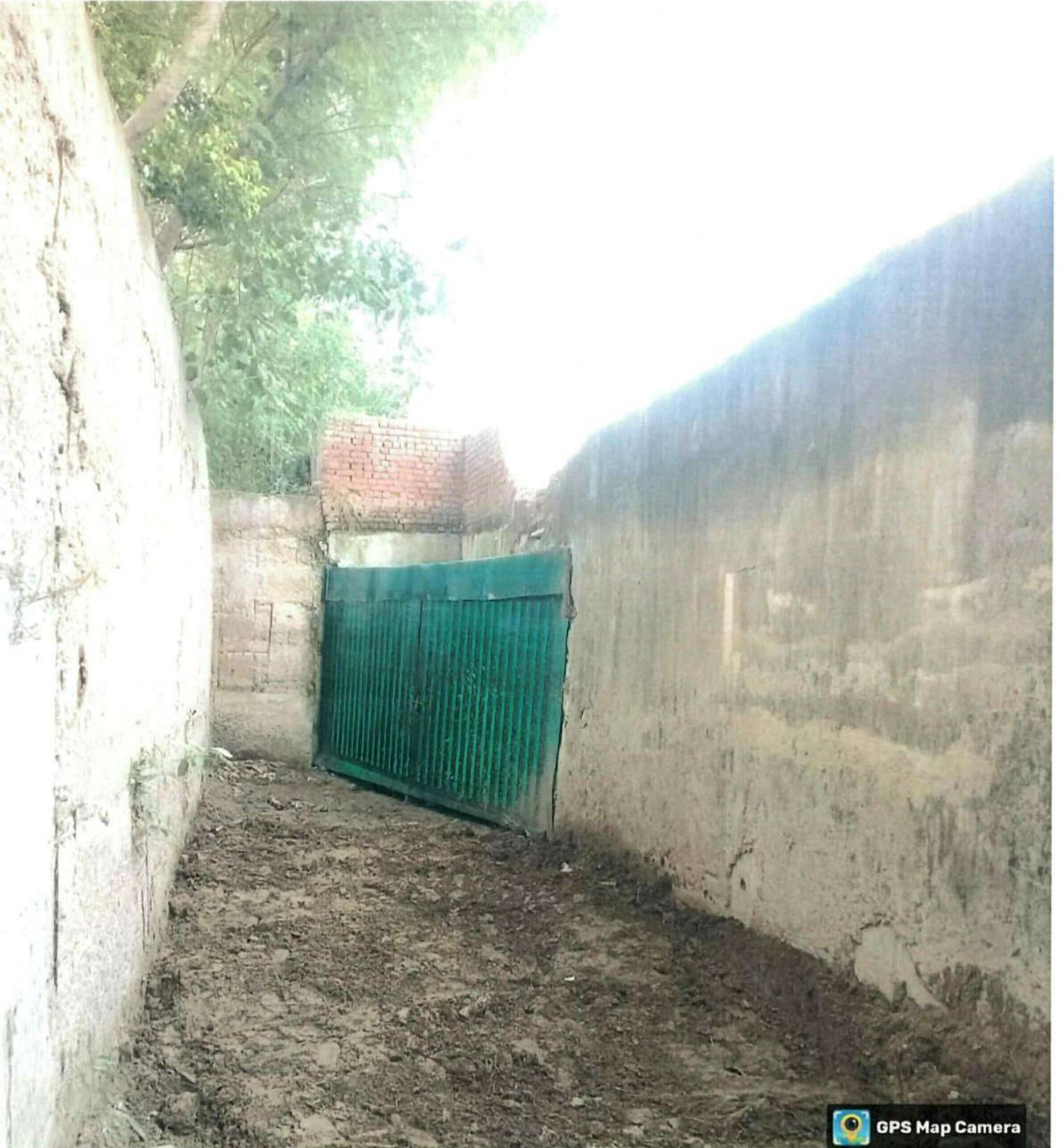


 GPS Map Camera



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Google



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 GPS Map Camera

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GPS Map Camera

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GPS Map Camera

New Delhi, Delhi, India 

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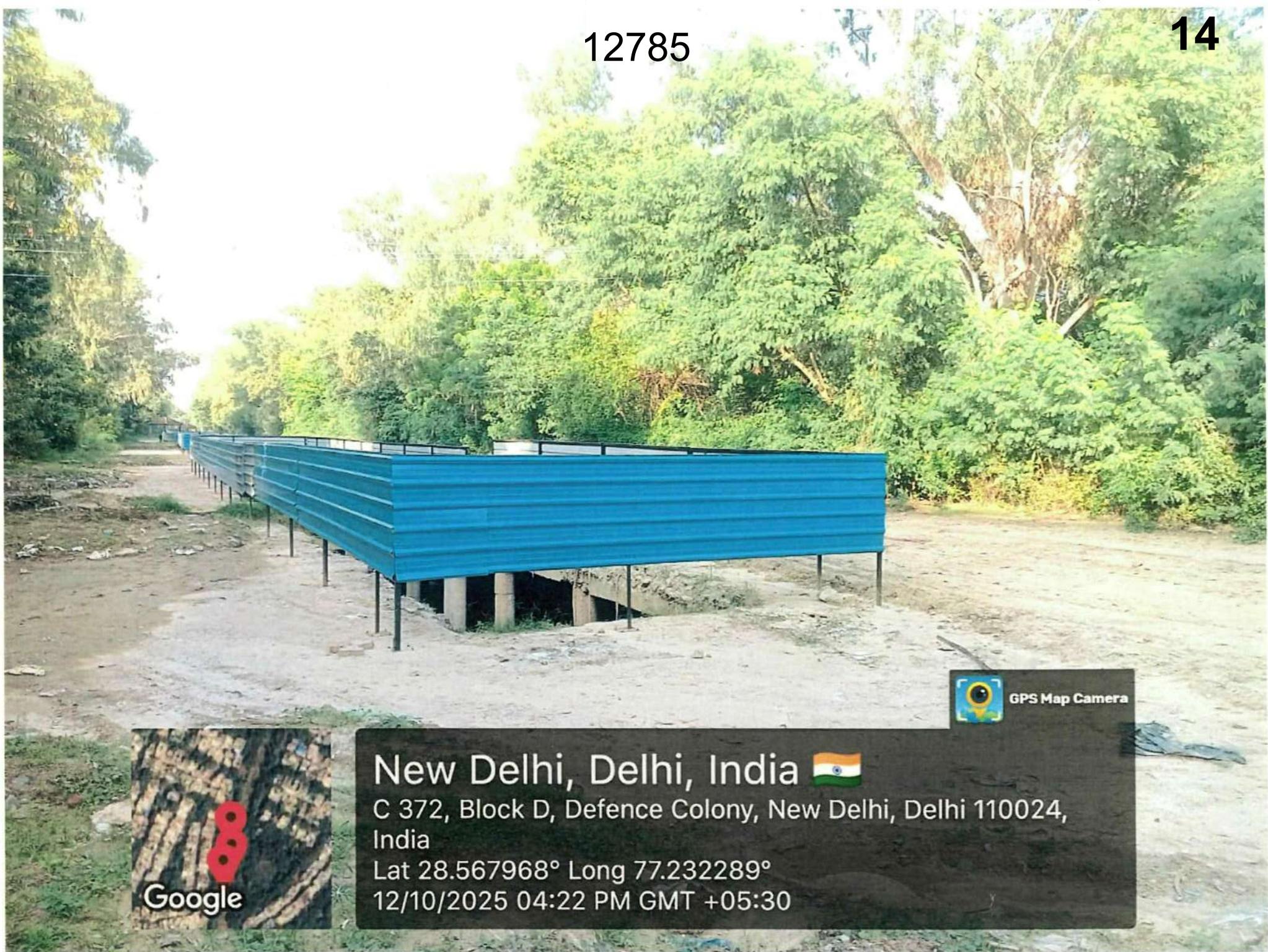
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New Delhi, Delhi, India 

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India

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